

individually by the sponsoring organisation, on specific sites.

(d) The conditions stipulated are :

- (i) It should be a single storey building with a maximum height of 4 mt.
- (ii) The restaurant plot should not be more than 1% of the District Park area subject to a maximum of 0.8 hect. (2 acres) without any physical segregation.
- (iii) FAR of the restaurant building should not be more than 5% of the area of the restaurant plot.
- (iv) The building should harmonise with the surroundings and should not have any residential facility.
- (v) Parking facility to be provided if not available in the vicinity but not as a part of the restaurant complex. The organisation running such restaurant have to make their own arrangement for water supply, sewerage and other utilities, wherever not available at site and not provided by the local body.

**Bank Guarantee by Small Scale Units to Canteen Stores Department**

1986. SHRI S.M. BASHA :  
SHRI LAL JAN :

Will the PRIME MINISTER be pleased to state :

(a) the details of concessions the Canteen Stores Department propose for small entrepreneurs and small scale sector in 1994-95;

(b) the steps taken to reduce financial burden on Small Scale Units by

Canteen Stores Department with regard to demand of Bank guarantees, etc.; and

(c) the details of fresh guidelines issued in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) to (c) The Canteen Stores Department make purchases of items for sale to the troops and other entitled categories and the purchases are not made for the Government consumption. In such purchases, the CSD does not favour any firm whether large or small and only those items are purchased, which are likely to be purchased, by its clients. No guidelines have been issued to provide special concession to the small scale sector for making purchases by CSD. The issue of reducing the value of Bank Guarantees required to be submitted by suppliers has been reviewed by the Executive Committee.

**Rehabilitation Package for Sick Fertilizer Units**

1987. SHRI GOPI NATH GAJAPATHI : Will the PRIME MINISTER be pleased to state :

(a) Whether the Government have proposed some rehabilitation package for the sick fertilizer units;

(b) if so, the details thereof; and

(c) the time by which these are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN